

जिसके लिए मैं उसका धन्यवाद करता हूँ ।

इन शब्दों के साथ मैं संचार मंत्रालय की मांगों का हार्दिक समर्थन करता हूँ ।

17.58 hrs.

PAPERS LAID ON THE TABLE—  
Contd.

NOTIFICATIONS UNDER CUSTOM ACT

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAN-NARDHANA POOJARY): I beg to lay on the Table a copy each of Notification Nos. 117/82-Custom and 118/82-Customs (Hindi and English versions)

published in Gazette of India dated the 19th April, 1982 together with an explanatory memorandum regarding exemption to Coal Tar Pitch from the whole of basic, auxiliary and additional customs duty leviable thereon upto 31st May, 1982, under section 159 of the Customs Act, 1962 [Placed in Library, See No. LT-3945/82].

MR. CHAIRMAN: The House stands adjourned to meet at 11 A.M. on 20th April, 1982.

17.59 hrs.

*The Lok Sabha than adjourned till Eleven of the Clock on Tuesday, April 20, 1982/ Chaitra 30, 1904 (Saka)*